NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH GUWAHATI

IA No.23/GB/2021 IN C.P. (IB)No.03/GB/2020

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2021

Name of the Company: Mr. Bijoy Kumar Agarwala

V/s

Mr. Kamal Agarwal & Ors.

Section of the Companies Act: Under Section 60(5) of IBC, 2016 read with Rule

11 of NCLT Rules, 2016

S. NO. NAME (CAPITAL LETTERS) DESIGNATION			REPRESENTATION	<u>SIGNATURE</u>
1.	MR. B. K. AGARWALA	CA	Petitioner in person	Present in
2.	MR. SUNIL RAMPURIA	Advocate	Petitioner	Video
3.	MR. KAMAL AGARWAL	RP in person		Conference
4.	MR. G. P. MADAN	Advocate	for RP	
5.	MR. BIPIN KUMAR	CA	Respondents	
6.	MR. VIVEK KUMAR	in person	Respondent	
7.	MR. PANKAJ KUMAR	in person	Respondent	
8.	MR. NEELU JOSHI	in person	Respondent	
9.	MR. ARUN KUMAR	in person	Respondent	

ORDER Date of Order: 13.08.2021

The matter is taken up for hearing through Video Conferencing. Mr. B. K. Agarwala is present in person along with his learned Counsel Mr. Sunil Rampuria. The learned RP, Mr. Kamal Agarwal is present in person. Learned Counsel on behalf of the RP, Mr. G. P. Madan and Mr. Bipin Kumar for the other respondents are present. The other Respondents are also present in person.

2. The learned Counsel appearing for the Petitioner has submitted that he has not got any information other than the information he had received earlier. The RP has forwarded the same information as was made available to him earlier. On the other hand, the RP has submitted that the Suspended Management / Directors of

the CD are not furnishing any other information. Hence, he is not able to provide further information to the Petitioner for preparing Transaction Audit Report. Heard both the sides and the Respondents are hereby directed to co-operate with the RP. The RP is, thereafter, to forward all the information along with copy of the balance sheet to the Petitioner for preparation and filing of the Transaction Audit Report by 27.08.2021.

3. List the matter on 01.09.2021.

Sd/(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-13.08.2021/

Sd/-(H. V. Subba Rao) Member (Judicial) & Adjudicating Authority